

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2016 &
IA NO. 71 OF 2016**

Dated: 9th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd.

..... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

.....Respondent (s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Shashank Khurana
Mr. Varun Singh
Mr. Pratyush Singh
Mr. N. Bhattacharya

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. C.K. Rai
Mr. Umesh Prasad a/w
Mr. Ashok Upadhyay for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.01.2017.**

(I.J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson